

Statement

Growth rates of GDP at factor cost by kind of economic activity for the years 1995-96 and 1996-97 at 1980-81 prices

(In per cent)

Industry	1995-96*	1996-97**
1. Agriculture, forestry & fishing	-0.1	5.7
2. Mining & quarrying	7.0	1.0
3. Manufacturing	13.6	8.1
4. Electricity, gas & water supply	9.1	3.8
5. Construction	5.3	5.5
6. Trade, hotels, transport and communications	13.3	8.7
7. Financing, insurance, real estate & business services	4.0	6.9
8. Community, social & personal services	6.2	5.3
Total GDP at factor cost	7.1	6.8

*Quick estimates

**Revised (July 1997 update) estimates.

[Translation]

Instrumentation Ltd., Kota

673. VAIDYA DAU DAYAL JOSHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the officers of Instrumentation Ltd., Kota have visited foreign countries for obtaining orders;

(b) if so, the details thereof alongwith the countries visited by them during the last three years and the number of orders obtained by them during the visits; and

(c) the total amount spent on such foreign visits?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) No, Sir. In last three years no officer of Instrumentation Ltd. has visited abroad for obtaining orders. However, their officers have visited for commissioning/execution of systems supplied against export orders as well as for detailed engineering, software development, Design finalisation, discussions on technical collaboration agreements and training at their foreign collaborators works in Germany, Japan, USA and Ukraine etc.

Investment in Coal Sector

674. SHRI SANDIPAN THORAT: Will the Minister of COAL be pleased to state:

(a) the major works carried out on contract basis and payment made for execution of these work by the Coal India Ltd. during the last three years, Subsidiary-wise;

(b) the details of payment received by top five contracting firms for the work done for CIL during each of the last three years, company-wise;

(c) whether in view of revised production strategies of cutting costs in liberalisation era, the Government are considering to entrust more and more work on new mines to contractors to ensure better returns on investment and be competitive by cutting heavy establishment charges and consequent liabilities of deploying departmental manpower; and

(d) if so, the details thereof and the policy of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

12.01 hrs.

[English]

PAPERS LAID ON THE TABLE**Notification under Sub-section (2) of Section 3 of the Jute Packaging Material Act, 1987**

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): Sir, I beg to lay on the Table a copy of the Notification No. S.O.284(E) (Hindi and English versions) published in Gazette of India dated the 31st March, 1997 making certain amendments in the Order published in Notification No.S.O.905(E) dated the 31st December, 1996 under subsection (2) of section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library, See No. LT 2177/97]

Annual Report, Audited Accounts and Review of the Government of the working of the Federation of Indian Export Organisations, New Delhi for the year 1995-96

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English

versions) of the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2178/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Exports Promotion Council, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2179/97]

- (5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Statement regarding Review by the Government of the working of the National Centre for Trade Information, New Delhi, for the year 1995-96.
- (ii) Annual Report of the National Centre for Trade Information, New Delhi, the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 2180/97]

- (b) (i) Review by the Government of the working of the Tea Trading Corporation of India Limited, Calcutta, for the year 1995-96.
- (ii) Annual Report of the Tea Trading Corporation of India Limited, Calcutta, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (6) Two Statements (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (5) (b) above.

[Placed in Library, See No. LT 2181/97]

Notification under Section 159 of the Customs Act, 1962 etc.

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD): Sir, on behalf of Shri Satpal Maharaj, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—
- (i) S.O. 347(E) published in Gazette of India dated the 25th April, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purposes of assessment of Imports.
- (ii) S.O. 348(E) published in Gazette of India dated the 25th April, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purposes of assessment of Exports.
- (iii) S.O. 406(E) published in Gazette of India dated the 21st May, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purposes of assessment of Imports.
- (iv) S.O. 407(E) published in Gazette of India dated the 21st May, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purposes of assessment of Exports.
- (v) S.O. 412(E) published in Gazette of India dated the 27th May, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purposes for assessment of Imports.
- (vi) S.O. 413(E) published in Gazette of India dated the 27th May, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purposes of assessment of Exports.
- (vii) S.O. 459(E) published in Gazette of India dated the 25th June, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of Imports.
- (viii) S.O. 460(E) published in Gazette of India dated that 25th June, 1997 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purposes of assessment of Exports.

[Placed in Library, See No. LT 2182/97]